

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

846/252(ND)/2018

IN THE MATTER OF:
Kailash Newar & Anr.

vs

ROC

...PETITIONER

...RESPONDENT

Section
Under Section 252

Order delivered on 08.08.2019

Coram:
Shri. P.S.N. Prasad,
Hon'ble Member (Judicial)
Dr. V.K. Subburaj,
Hon'ble Member (Technical)

For the Petitioner :
For the AROC : **M. Yadubhushana Rao, Adv.**

ORDER

No one appeared on behalf of the appellant. AROC is present in the matter and submitted that their reply has been filed in the matter. No one represented on behalf of the IT. Serve notice to the IT department for filing their reply within a week's time. Post the matter to 12th September, 2019.

Sd-

(V.K. Subburaj)
Member (T)

Sd-

(P.S.N. Prasad)
Member (J)